

Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of commencement of CIRP: March 24, 2023; List of creditors as on: March 24, 2023, for claims received upto April 11, 2023.

List of secured financial creditors belonging to any class of creditors

| Sl. No. | Name of creditor | Details of claim received | | | | Details of claim admitted | | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|----------|---|---------------------------|--------------------------|-------------------------|-----------------------|---------------------------|--------------------------|--------------------------|----------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Principal Amount Claimed | Interest Amount Claimed | Amount claimed | Principal Amount Admitted | Interest Amount Admitted | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | IDBI Trusteeship Services Limited being the trustee of India Realty Excellence Fund III | 11-04-2023 | 797400000 | 1018137919 | 1815537919 | 797400000 | 0 | 797400000 | Secured Financial Creditor | 79,74,00,000 | 797400000 | No | 9.37 | 0 | 0 | - | 1018137919 | |
| 1 | Total | | | | 1,81,55,37,919 | | | 79,74,00,000 | 0 | 79,74,00,000 | 797400000 | 0 | 9.37 | 0 | 0 | 0 | 1018137919 | 0 |